

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) and (b). No proposal to constitute a special Public Works Department or a separate Public Works Wing in the Department of Panchayats is pending with the Government of Kerala. However, along with a memorandum submitted by the Kerala State Panchayat Presidents Ad-hoc Committee, copy of a resolution containing a request for the constitution of a separate Engineering Wing has just been received by the Government of Kerala, which is being examined.

Death of fish in River Chaliyar

464. Shri A. V. Raghavan: Will the Minister of **Health and Family Planning** be pleased to state:

(a) whether a large quantity of dead fish was found floating in the Chaliyar river in the Kozhikode district of Kerala in April-May, 1966;

(b) whether the Assistant Director of Fisheries has attributed this to the presence of a higher degree of effluent in the water discharged from the Birla Rayon Factory; and

(c) the action taken against the factory for polluting river water?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) Large scale mortality of fish is reported to have occurred in the Chaliyar river on the 3rd and 4th May, 1966.

(b) The death of fish has been attributed to the pollution of the river water by the effluents discharged by the Gwalior Rayon Pulp Factory.

(c) (i) The management of the Factory has been directed by the State Government not to discharge such harmful effluents into the river directly but to discharge them after sufficient treatment so that the effluents could be made innocuous.

(ii) The State Assistance Director of Fisheries, Research has been directed by the State Government to examine the hydrological and planktological

conditions of the river regularly from certain fixed stations of the river in order to assess the effects of pollution.

(iii) The State Government have been asked by the Ministry of Health and Family Planning to take suitable action under the Factories Act or in accordance with the terms of licence to the factory.

Kuttiadi Hydel Project in Kerala

465. Shri Vasudevan Nair: Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether a 38-tonne generator intended for the Kuttiadi Hydel Project in North Malabar in Kerala State is lying idle for the last few months at Pallom; and

(b) if so, the reasons therefor?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) and (b). One 38 tonne package containing generator intended for Kuttiadi Hydro Electric Project reached Cochin Port on 23rd January, 1966. As the 120 tonne floating crane at Cochin Port was not commissioned by then, and as the heavy lift wharf at Cochin Port was also under repairs, it became necessary to unload the package from the ship to avoid over-carriage to Bombay. Hence it was unloaded on a landing craft and taken to Pallom. As Pallom was not connected to Kuttiadi by broad gauge railway, the package had to be brought back to Cochin from Pallom as soon as the 120 tonne floating crane was installed at Cochin. There, the package was unloaded and put on a broad gauge railway wagon which is now on its way to Kuttiadi

Adhwara Scheme

466. Shrimati Ramulari Sinha: Will the Minister of **Irrigation and Power** be pleased to state:

(a) the progress so far made in the project concerning group of Adhwara rivers of Bihar; and